

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

3.C.P.1841/2019

CORAM : SHRI V.P. SINGH, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **31.05.2019**

NAME OF THE PARTIES: Mukesh Jain and Others

**v/s.**

Vivid Solutions Pvt. Ltd.

SECTION 59,241-242,244 & 246 OF COMPANIES ACT, 2013.

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**ORDER**

Wrongly on Board.

Sd/-

V. NALLASENAPATHY  
Member (Technical)  
/NP/

Sd-/

V.P. SINGH  
Member (Judicial)